

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT BENCH AT NAGPUR

Original Application No. (N)222/95. 557 - 560

Shri Abhilas Basak

... Applicant

v/s

Min. of Defence

... Respondents

Coram: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman
Hon'ble Shri P.P. Srivastava, Member (A)

Tribunals Order

Dt: 17.04.1995

Shri S.H. Iyer, counsel for the applicant.

None for the respondents.

Admit.

Reply within eight weeks from service of

Interim stay of recovery from the applicant
based upon his reversion and later promotion.

List the case before the Registrar on 20.7.95
for completion of pleadings and thereafter keep the
case in sine-die list.

Certified True Copy

Date: 20/4/95

N. M.
Section Officer

Central Admin. Tribunal
Bombay Bench, CAMP, NAGPUR

No. CAT/BOM(N)/

Dt:

Copy to: 1) Sh S.H. Iyer, counsel for the applicant.

2) Secretary, Min. of Defence Production,
Dept. of Ordnance Factories, South Block,
New Delhi-110 011.

3) The Chairman of Ordnance Factory Board and
Director General Ordnance Factories,
10-A Auckland Road, Calcutta - 700 001.

4) The General Manager, Ordnance Factory, Ambajhari,
Defence Project Ambajhari, Nagpur-440 021.

*Received copy
General
Advocate
Counsel for Applicant
20/4/95*

*Read on behalf
of all respondents
on 21/4/95*